

modity, Government does not regulate its price.

(d) There is no such proposal with the Government.

Writing off of Loans

3207. SHRI V. TULSIRAM: Will the Minister of FINANCE be pleased to state:

(a) whether there is some proposal under consideration of Government to generalise write off of loans in some individual cases; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) No, Sir.

(b) Does not arise.

Questionnaire on Model Sales Tax

3208. SHRI V. TULSIRAM:
SHRI KAMLA PRASAD
SINGH:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Law Commission has prepared a questionnaire on model Sales Tax legislation.

(b) the manner in which the questionnaire has been made public;

(c) whether the views of the public have been received in this respect; and

(d) if so, the details thereof and the extent to which new rules would be beneficial to the common public?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI

H.R. BHARDWAJ): (a) Yes, Sir.

(b) The Questionnaire has been made public through Press release and by issuing the same to important agencies, such as, Public Sector Under-takings under the Central And State Governments, Bar Associations, Chambers of Commerce of Industries of States, Sales Tax Tribunals, Commissioners of Sales Tax, etc., and also by issuing it to any person making a request for the same.

(c) No, Sir.

(d) Does not arise.

Regional Managers in State Bank of India in Delhi

3209. SHRI VIR SEN: Will the Minister of FINANCE be pleased to state:

(a) the number of Regional Manager in State Bank of India in Delhi, and since how long they have been working in their present positions;

(b) the policy of the Bank for transfer of Regional Managers and deviations, if any, during the last three years with reasons thereof;

(c) whether during last three years any transfer orders were issued in their case, if so, the details thereof; and

(d) whether any of such transfer orders remain to be implemented, if so, the reasons for non-implementation in each case?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). State Bank of India has reported that there are four Regional Managers in their Delhi Regional Office. The period of posting of these Regional Managers in their respective Regions is as under:-